

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 110
IA No. 232/JPR/2021
CP No. (IB)- 19/95(1)/JPR/2021
Under Section 95(1) of IBC, 2016

In the matter of:

State Bank of India

... Applicant/Creditor

Versus

Hemant Bohra

... Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MS. MADHU SINHA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Abhishek Devgan, Adv.

For the Respondent : Hitesh Jatawat, Proxy Counsel

ORDER

Heard Mr. Abhishek Devgan, Adv. appearing on behalf of the RP and Mr. Hitesh Jatawat, Proxy Counsel appearing on behalf of Mr. Vivek Dangi, Adv. for the Respondent/ Personal Guarantor. It is stated by the Learned Counsel for the RP that the matter is pending before the Hon'ble Supreme Court and the next date of hearing is 18.07.2023. List the matter on 27.07.2023.

Sd-

(Madhu Sinha)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

May 19, 2023

VG